

10/08/18

BY SPEED POST

F.No.A-12026/1/2015-Ad.IIB
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Room No. 243E, North Block, New Delhi
Dated the 8th August, 2018

To

Shri Sujan Biswas,
Village-Pardeonapur 3No Colony,
P.O.- Deonapur, Malda, West Bengal - 742202

Subject: Offer of appointment to the post of Chemical Examiner Grade-II in Level 10 in the Pay Matrix [pre-revised PB-3 (Rs. 15600 - 39100/-) with Grade Pay of Rs. 5400/-] in Central Revenues Control Laboratory (CRCL) under Central Board of Indirect Taxes & Customs, Department of Revenue.

Sir

I am directed to say that on the recommendation of the Union Public Service Commission, the President is pleased to offer you an appointment to the post of Chemical Examiner, Gr.II in Level 10 in the Pay Matrix [pre-revised Pay Band-3 (Rs. 15600-39100/-) with Grade Pay of Rs. 5400/-] (Group 'A') in Central Revenues Control Laboratory (CRCL) under Central Board of Indirect Taxes & Customs (CBIC), Department of Revenue, Ministry of Finance. You will also be entitled to usual allowances at the rates admissible and subject to the conditions laid down in the rules and orders governing the grant of such allowances in force from time to time.

2. The offer of appointment to the aforesaid post shall be subject to the following terms and conditions:-

- (i) The appointment is provisional and subject to verification of character and antecedents from the concerned authorities as per procedure laid. Furnishing of false information or suppression of any factual information in the attestation from would be disqualification and would render the candidate unfit for employment under the Government with resultant dismissal from service.
- (ii) You will have to give an undertaking at the time of joining that if anything adverse comes out in the character and antecedents verification that would make you ineligible for appointment in the first instance and you will be liable to be discharged from Government service forthwith without any further notice.
- (iii) Your appointment may be terminated at any time by one month notice given by either side namely the appointee or the appointing authority without assigning any reason. The Government, however, reserves the right of terminating your services forthwith or before the expiry of the stipulated period of the notice by making payment to you of a sum equivalent to the pay and allowances for the period of notice or the un-expired portion thereof.
- (iv) You will be on probation for a period of one year. The appointing authority, if it thinks fit, may extend the period of probation. If during or on expiry of the period of probation or extension thereof as the case may be, the appointing authority is of the opinion on the basis of your work and conduct that you are not fit for retention in the post, it may discharge you from service or pass such other order as it may think fit without assigning any reason.

10. In case the offer of appointment as Chemical Examiner, Grade-II on the terms and conditions mentioned above, is acceptable to you, you are hereby directed to report to the Director (Revenue Laboratories), CRCL, Hillside Road, Pusa, New Delhi - 110012 for duty latest by **31.08.2018**. If you fail to join duty by the specified date, the offer of appointment will be liable to be cancelled without any notice. The place of posting at CRCL, New Delhi is provisional and the final posting will be decided in due course.

11. At the time of joining the post, you are requested to furnish the following documents:-
- (a) Declaration regarding marital status;
 - (b) Original Caste Certificate; PwD Certificate;
 - (c) Original Educational certificates;
 - (d) Certificate relating to date of birth, age relaxation, if any;
 - (e) Undertaking as in para 2 (ii) above.

Yours faithfully

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(M. K. Gupta)

Under Secretary to the Govt. of India

Tel No.- 011-23095584

Copy to:-

1. The Director (RL), CRCL/ Commissioner (Logistics), 'A' Wing, Lok Nayak Bhawan, Khan Market, New Delhi with the request that necessary action may be taken as indicated above and a copy of the joining report may be forwarded to the Ministry for record.
2. Joint Director, CRCL, Hillside Road, Pusa, New Delhi.
3. The Principal Chief Controller of Accounts, CBIC, New Delhi.
4. The Secretary, UPSC w.r.t. their letter No. F.1/209(36)/2015-R-II/SPC-II dated 19.02.2018.
- ✓ 5. The DG, System & Data Management, EC/ EDI Gateway Project, C.R. Building, New Delhi for uploading on official website of CBIC.
6. Office folder.


08/08/2018

(M. K. Gupta)

Under Secretary to the Govt. of India